

**Thermal Power Plant at Karnataka**

7439. SHRI C. K. JAFFER SHA-RIEF: Will the Minister of ENERGY be pleased to state:

(a) whether Karnataka State have pleaded for a thermal power plant in that State;

(b) whether power shortage has been noticed by Government which is the main hindrance for the improvement of industries in that State; and

(c) if so, whether Government would consider it sympathetically to establish a thermal power plant either in Mangalore or Hospet?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) Yes, Sir.

(b) There is power shortage in Karnataka State. Therefore, the present availability of power is not adequate to meet the full requirement of industries in the state.

(c) Provision has been made in the five year plan commencing April 1, 1978 for a thermal power station in Karnataka State. A proposal for a thermal power station at Raichur with two units of 210 MW is presently under consideration.

**Earning of Foreign Exchange by Defence Undertakings**

7440. DR. MURLI MANOHAR JOSHI: Will the Minister of DEFENCE be pleased to state:

(a) the total earnings in foreign exchange of the Defence Undertakings during each of the years in 1974, 1975 and 1976; and

(b) the manner in which the foreign exchange earned by these undertakings is being utilised?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. SHER SINGH): (a) The data relating to foreign exchange is being maintained according to financial years. The total Foreign Exchange earnings of Defence Public Sector Undertakings during the corresponding financial years are as under:—

1974-75	—	Rs. 19.64	crores
1975-76	—	Rs. 14.65	crores
1976-77	—	Rs. 29.47	crores

(b) The Foreign Exchange earned by these Undertakings is part of general receipts of the Government and is utilised in accordance with the general policy of the Government.

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**गाँव का विकास**

7441. श्री राम सागर : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या जिस प्रकार परिवार नियोजन कार्यक्रम के मामले में किया गया उसी प्रकार सरकार का विचार 50 लाख रुपये में ग्रामिक पूँजी निवेश वाले प्रत्येक एक को 50 लाख रुपये के प्रत्येक पूँजी निवेश के पीछे 1 गाँव के आधार पर गाँव के बहुमुखी विकास का उत्तरदायित्व सौंपने का है, और

(ख) यदि नहीं, तो क्या सरकार इस प्रकार के किसी प्रस्ताव पर विचार करेगी ?

उद्योग मंत्रालय में राज्य मंत्री (श्रीमती ज्ञाना चव्वाली) : (क) और (ख) जी नहीं ।

मध्य प्रदेश के जिला सतना में नहर में सीमेंट के उद्योगों की स्थापना के लिये लाइसेंस

7442. श्री शरद दादव : क्या